

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-69-2020**

Sangeeta Giri

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri Vibhav Amonkar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents
No.1 & 2.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 6 NOVEMBER 2020****P.C. :**

Shri Pravin Faldessai, the learned Additional Public Prosecutor,
waives notice for the respondents no.1 & 2.

2. Issue notice to the third respondent, returnable on 04.12.2020.

DAMA SESHADRI NAIDU, J.

NH